



## Rajasthan High Court Legal Services Committee, Jaipur

### LOK ADALAT

(Date: 27-01-2017)

Time : 02.00 P.M to 5.00 P.M. )

(Place: Raj. High Court Old Building Campus, Jaipur)

### CAUSE LIST

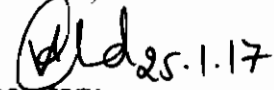
#### Bench No. 01

S. No	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents	Case of type
1.	CW 5044/01	M/s Winsome Breweries Ltd./State of Raj.	Kamlakar Sharma	R.B. Mathur	Tax Matter
2.	CW 177/02	M/s Herbertsons/ State of Raj.	Anil Khanna	R.B. Mathur	Tax Matter
3.	CW 4510/03	Smt. Savitri Devi & Ors./State of Raj.	Praveen Balwada	R.B. Mathur	Tax Matter
4.	CMA 2267/05	Patasi / Devanand & Ors.	K.L. Meena	A. N. Pareek	New India I.C.
5.	CMA 1291/07	Smt. Vimla Saini/ Ram Gopal & Ors.	Anoop Agarwal	Amarnath Pareek	UIIC
6.	CMA 1924/07	Smt. Guddi Devi & ors./ Rakesh Mangal & Ors.	Rajesh Mootha	Vinita Sharma	New India Ins. Ltd.
7.	CMA 2038/07 With CMA 2039/07	Suraj Karan/Ramesh Chand	Jai Prakash Gupta	Amarnath Pareek	United India Ins. Co. Ltd.
8.	CMA 4224/07 with CMA 977/07	Ramesh Chand Raigar/ Raghunath Bairwa & Ors.	Mahendra Goyal	H.R. Kumawat	New India Ins. Ltd.
9.	CW 7325/07	Mahaveer Singh/State of Raj.	M.K. Kaushik	-	Tax Matter
10.	CW 7820/07	M/s Winsome Breweries Ltd./BOR	Kamlakar Sharma	R.B. Mathur	Tax Matter
11.	CMA 302/08	Smt. Anokh Devi & Ors/ Kishan Yogi & ors.	Sandeep Mathur	A.N. Pareek	New India Ins. Ltd.
12.	CMA 4110/08	Mehrajuddin /s Mahadev & Ors.	Anoop Agarwal	A.N. Pareek	New India Ins. Ltd.
13.	CW 5630/08	Babu Lal Jaiswal/State of Raj	Naina Saraf	R.B. Mathur	Tax Matter
14.	CMA 579/09	Vishal Hada/Banwari Lal Sharma	Indresh Sharma	Amarnath Pareek	New India
15.	CMA 835/09	Master Aslam @ Islam/ Veeru Mal & Ors.	L.P. Singhal	Amarnath Pareek	Oriental Ins.
16.	CMA 910/09	Bharat Singh / Dinesh Nath & ors.	Vinay Mathur	A.N. Pareek	New India Ins. Ltd.

17.	CMA 1142/09	Ram Karan & Ors./ Mahammed Yusuf Ansari & Ors.	Vimal Kumar Jain	Sunil Jain	New India Ins. Ltd.
18.	CMA 1596/09	Chhoga Ram & Ors./Vishnudutt & Ors.	Sandeep Mathur	Amarnath Pareek	Oriental Ins. Co.
19.	CMA 4085/09 With CMA 2943/09	Rekha/Bhanwar Ram & Ors.	Sandeep Mathur	Rezwan Ahmad	UIIC
20.	CW 8265/09	Lal Chand/State of Raj.	Ajay Gupta	R.B. Mathur	Tax Matter
21.	CW 10687/09	M.L. Modi/State of Raj.	Alkesh Jain	R.B. Mathur	Tax Matter
22.	CMA 333/10	Hari Kishan/Anil Kumar	Sandeep mathur	Manju Jain	National Ins.
23.	CMA 652/10	Kaluram / Girish Kumar Pareek & Ors.	V.S. Badhwar	R.P. Agarwal	New India Ins. Ltd.
24.	CMA 825/10	Hanuman Yadav/ Vishram Gurjar& Ors.	Sandeep Mathur	Gaurav Jain	New India
25.	CMA 1469/10	Bhola Ji & Ors./Kishan Khathat	Jai Prakash Gupta	Chanderdeep Singh Jodha	ICICI Lombard
26.	CMA 1772/10	Moji Ram/Ramesh Chand	Anirudh Singh Panwar	Amarnath Pareek	New India
27.	CMA 2390/10	Smt. Kiran Kanwar & Ors./Bhupendra Singh	Gourav Jain	Sita Ram Samota	New India
28.	CMA 3445/10	Harish Yadav/ Purushottam Gurjar	Jitendra Bajaj	Rishi Pal Agarawal	New India
29.	CW 15137/10	M/s Kantas Track Pack India Ltd./ State of Raj.	Kamlakar Sharma	R.B. Mathur	Service Matter
30.	CMA 289/11	Makbul Ahmad/ Jamsed Khan	Sandeep Mathur	Amarnath Pareek	New India
31.	CMA 3511/11	Bhaiya Alias Firoj/Ramdev Gurjar	Sandeep Mathur	Sonia Shandilya	Bajaj Alliance
32.	CMA 6797/11	Smt. Gyarsi Devi / Kamal Singh	Nawal Singh Sikarwar	Amarnath Pareek	NIC
33.	CW 7320/11	Kamal Abhichandani/Excise Commissioner & Ors.	Brahmanand Sandu	R.B. Mathur	Tax Matter
34.	CMA 141/12 With CMA 7408/11	Smt. Krashna & Ors./ Satpal Singh	Vikram Singh Solanki	Virendra Agrawal	Reliance Genral Ins. Ltd.
35.	CMA 886/12	Smt. Santosh & Ors./ Surmukh Singh	Arun Jain	Gaurav	New India Ins.
36.	CMA 2014/12	Smt. Kalli Devi/Vijjo & Ors.	Chiranji Lal Saini	Virendra Agrawal	HDFC Gen. Ins.
37.	CMA 3546/12	Smt. Rajan Dei @Rajendre & Ors./ Sriram Gen. Ins. Co. Ltd. & Ors.	Dinesh Kumar Garg	Virendra Agrawal	Sh. Ram Gen. Ins. Co.
38.	CMA 3977/12 With CMA 1430/15 CMA 1430/15 CMA 66/15 CMA 1650/15	Badam & Ors./Prakash & Ors.	Sunil Jain	Virendra Agrawal	Shri Ram Gen. Ins. Co.

39.	CMA 4084/12	Rekha Bai & Ors./ Suresh Kumar	Sanjay Kumar Sharma	Virendra Agrawal	Reliance Gen. Ins. Ltd.
40.	CMA 4124/12	Smt. Rampati & Ors. / Narendra Singh & Ors.	Vinod Tyagi	Virendra Agrawal	Reliance Gen. Ins. Co. Ltd.
41.	CMA 4186/12	Shanti Devi/Mohd. Shakik	Sunil Jain	Amarnath Pareek	New India
42.	CMA 4290/12	Smt. Kamla Devi/Ramchandra & Ors.	Jai Prakash Gupta	A.N. Pareek	UIIC
43.	CMA 5091/12	Lal Singh & Ors. / Mohd. Farukh & Ors.	Satish Khandal	Virendar Agrwal	Reliance General Ins.co.ltd
44.	CMA 5120/12	Ajay Kumar Gautam/ Vinod Kumar & Ors.	Anshuman Saxena	-	ICICI Lambard
45.	CMA 384/13	Smt. Nanchi Devi/Phool Chand	B.C. Rawat	Rishi Pal Agrawal	Oriental Ins. Co. Ltd
46.	CMA 2487/13	Smt. Rachna & Ors./Smt Yogita Sharma	Virendra Agrawal	Amarnath Pareek	New India
47.	CrRP 354/14	Shyam Babu Sharma /State of Rajasthan Through P.P. & Ors.	Indresh Sharma	G.A.	138 NI Act.
48.	CMA 1837/14	Vijay Singh/Mumtaz Ali	Akshat Choudhary	Amar Nath Pareek	Oriental Ins. Co. Ltd.
49.	CW 6257/14	Allahdeen/Ajmer Vidhyut Vitran Nigam Ltd.	Hari Krishna Sharma	G.S. Rathore	AVVNL Ltd.
50.	CMA 1029/15	Shubham Meena & Ors./ Mumtaj Ali & Ors.	Akash Agrawal	Amarnath Agarwal	New India
51.	CMA 3473/15	Bhuri Bai & Ors./ Chotu & Ors.	Sanjay Singhal	Amarnath Pareek	Oriental Ins. Co. Ltd.
52.	CMA 2766/16	Dasrath S/o. Ram Sahai/Jahid Hussain & Ors.	Ram Singh Rathore	Rizwan Ahmed	NIC
53.	CMA 4808/16	Rajwati & Ors./Pitiram & Ors.	AAtish Jain	-	NIC
54.	CMA 5012/16	Omveer/ Ramesh Mali & Ors.	Aatish Jain	-	NIC

By Order,



Secretary,

Rajasthan High Court Legal Services Committee,  
Jaipur



## Rajasthan High Court Legal Services Committee, Jaipur

### LOK ADALAT

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### CAUSE LIST

#### Bench No. 03

S. No	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents	Case of type
1.	CSA 25/97	RSRTC/ Madhusudan Dave	Raj Deepak Rastogi	D.S. Kushwah	RSRTC
2.	CSA 86/00	RSRTC/Om Prakash Mochi	Naina Saraf	-	RSRTC
3.	CSA 220/03	RSRTC/Tara Chand	Deepak Goyal	Sanjay Mehla	RSRTC
4.	CSA 252/03	RSRTC/Geege Ram	S.C. Mittal	B.L. Gupta	RSRTC
5.	CSA 94/03 With CSA 95/03	RSRTC/ Om Prakash Sunar	Ashok Bansal	B.L. Gupta	RSRTC
6.	CSA 97/03	RSRTC / Kunwar Pal Singh	Vinayak Joshi	K.C. Joshi	RSRTC
7.	CSA 164/03	RSRTC & Ors./ Lahari Prasad	Satish Chandra Mittal	Kuldeep Verma	RSRTC
8.	CSA 178/03	RSRTC/Nandram	Ashok Bansal	-	RSRTC
9.	CSA 206/03 with CSA 211/03	RSRTC / Dilip Kumar	Vinayak Joshi	Hemant Sharma	RSRTC
10.	CSA 307/03 with CMA 1645/03	RSRTC/ Shiv Pal Singh Sekhawat	Ashok Bansal	D.S. Kushwah	RSRTC
11.	CSA 327/03	RSRTC/ Mahendra Singh	Vinayak Joshi	B.L. Gupta	RSRTC
12.	CSA 339/03	RSRTC/Manohar Singh Ranawat	Ashok Bansal	Sanjay Singhal	RSRTC
13.	CSA 429/03	RSRTC/ Uma Charan	Mukesh Kumar Verma	Amit Sharma	RSRTC
14.	CSA 455/03	RSRTC / Mohan Lal Burdak	Virendra Lodha	Babu Lal Gupta	RSRTC
15.	CSA 506/03	RSRTC/Ghisaram	Ashok Bansal	Salim Khan	RSRTC
16.	CSA 509/03	RSRTC/Gulab Singh	Vinayak Joshi	Chandra Singh	RSRTC
17.	CSA 508/03	RSRTC/Gulab Singh	Vinayak Joshi	-	RSRTC
18.	CSA 514/03	RSRTC, Jaipur/Babu Lal	Smt. Saroj Chaudhary	Mukesh Kumar Verma	RSRTC

19.	CSA 515/03	RSRTC/ Suresh Chand	Vinayak Joshi	B.L. Gupta	RSRTC
20.	CSA 659/03	RSRTC/Dhanesh Chander Sharma	Vinayak Joshi	Ashish Joshi	RSRTC
21.	CSA 698/03	RSRTC/ Jaipal Singh	O.P. Sharma	Babu Lal Gupta	RSRTC
22.	CSA 749/03	RSRTC/Puran Chand & Ors.	Jag Mohan Saxena	Ashok Sharma	RSRTC
23.	CSA 796/03	RSRTC / Shamsheer Mohd.	Mahendra Goyal	Babu Lal Gupta	RSRTC
24.	CSA 2497/03	RSRTC /Sh. Mahendra Kumar	O.P. Sharma	Usman Khan	RSRTC
25.	CW 4560/03	RSRTC/Onkar Singh	Arun Chaturvedi	Ashok Sharma	RSRTC
26.	CSA 07/04	RSRTC & Ors. & Damodar Prasad Saini	Munindra Singh	Neeraj Chandrana	RSRTC
27.	CSA 187/04	RSRTC/Devi Shankar	O.P. Sharma	B.L. Gupta	RSRTC
28.	CSA 259/04	RSRTC/Sikandar Khan	Manju Jain	-	RSRTC
29.	CSA 543/04	RSRTC through G.M./Ram Kedar Sharma	Jag Mohan Saxena	-	RSRTC
30.	CSA 544/04	RSRTC/Hari Singh	Jag Mohan Saxena	V.S. Gurjar	RSRTC
31.	CSA 48/05	RSRTC & Ors./ Brij Kishor Sharma	Munindra Singh	B.L. Gupta	RSRTC
32.	CSA 84/05	RSRTC/Karan Singh	O.P. Sharma	B.L. Gupta	RSRTC
33.	CSA 139/05	RSRTC & Ors./ Jai Singh	Rajdeepak Rastogi	Babu Lal Gupta	RSRTC
34.	CSA 65/06	RSRTC Jaipur/Ikaramuddin	J.K. Singhi	Usman Khan	RSRTC
35.	CSA 483/06	RSRTC & Ors./Karan Singh	Raj Deepak Rastogi	Sudhindra Kumawat	RSRTC
36.	CSA 485/06	RSRTC Jaipur/ Laxminarain	M.K. Verma	-	RSRTC
37.	CSA 542/06	RSRTC/Mahendra Singh	Virendra Lodha	B.L. Gupta	RSRTC
38.	CSA 610/06	RSRTC / Phool Chand	Virendra Lodha	Summer Singh Chaudhary	RSRTC
39.	CSA 639/06	RSRTC/Rajveer Singh	Jag Mohan Saxena	-	RSRTC
40.	CSA 705/07	RSRTC Jaipur/Om Prakash	Virendra Singh Yadav	-	RSRTC
41.	CSA 46/09	RSRTC Jaipur/Jai Singh Yadav	J.K. Singh	B.L. Gupta	RSRTC
42.	CSA 634/09	RSRTC Jaipur/Mahesh Chandra Sharma	O.P. Sharma	D.S. Kushwaha	RSRTC
43.	CSA 615/09	RSRTC/Gajraj Singh	Virendra Lodha	Arisal Singh	RSRTC
44.	CSA 730/09 with CMA 3719/09	RSRTC/ Raghuvveer Singh	Virendra Lodha	Babulal Gupta	RSRTC
45.	CW 17099/10	Gordhan Lal/RSRTC & Ors.	S.K. Jindal	J.K. Singhi	RSRTC
46.	CW 5075/11	Kamal Gupta/RSRTC	Sunil Kumar Singodiya	N.S. Chauhan	RSRTC

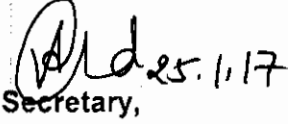
47.	CMA 3111/15	RSRTC/Smt. Suman Devi	Virendra Agarwal	D.S. Poonia	RSRTC
48.	CW 15303/16	RSRTC/Umed Singh	R.M. Bairwa	-	RSRTC

### Pre-litigation Cases

1.	Pre-Litigation Case No. 542/16	Sh. Bachraj Pandey	RSRTC
2.	Pre-Litigation Case No. 633/16	Sh. Shyam Lal Gupta	M.D. Confed Jaipur & Ors.
3.	Pre-Litigation Case No. 841/16	Sh. Rajendra Singh Prihar	RSRTC
4.	Pre-Litigation Case No. 843/16	Yogendra Kumar Sharma	RSRTC
5.	Pre-Litigation Case No. 920/16	Ram Gopal	RSRTC
6.	Pre-Litigation Case No. 921/16	Ganpat Ram S/o. Sh. Bholu Ram	RSRTC
7.	Pre-Litigation Case No. 922/16	Moti Ram S/o. Sh. Dena Ram	RSRTC
8.	Pre-Litigation Case No. 923/16	Sharvan Kumar S/o. Sh. Puran Mal	RSRTC
9.	Pre-Litigation Case No. 924/16	Pooran Mal S/o. Sh. Ram Kumar	RSRTC
10.	Pre-Litigation Case No. 925/16	Vishwanath Sharma S/o. Sh. Laduram	RSRTC
11.	Pre-Litigation Case No. 926/16	Ratan Lal S/o. Sh. Gopi Ram	RSRTC
12.	Pre-Litigation Case No. 951/16	Roop Chand Soni	Usha International Ltd. & Ors.
13.	Pre-Litigation Case No.01/17	Jagdish Prasad Sharma S/o Sh. Chhotelal Sharma	RSRTC
14.	Pre-Litigation Case No. 02/17	Surendra Rawat S/o Sh. Raghunath Singh Rawat	RSRTC
15.	Pre-Litigation Case No. 03/17	Yatendra Kumar S/o Sh. Babulal	RSRTC
16.	Pre-Litigation Case No. 04/17	Ganpat Lal S/o Late Sh. Dhanna Lal	RSRTC
17.	Pre-Litigation Case No. 05/17	Madanlal S/o Sh. Sukanlal	RSRTC
18.	Pre-Litigation Case No. 06/17	Nandram Sharma S/o Sh. Moolaram Sharma	RSRTC
19.	Pre-Litigation Case No. 07/17	Hanuman Sahai S/o. Sh. Gyan Chand	RSRTC
20.	Pre-Litigation Case No. 08/17	Kailash Chandra Trivedi S/o Sh. Murlidhar Trivedi	RSRTC
21.	Pre-Litigation Case No. 09/17	Jagdish Prasad Biloniya S/o Sh. Maliram	RSRTC
22.	Pre-Litigation Case No. 10/17	Tejaram S/o Sh. Jeevanram	RSRTC
23.	Pre-Litigation Case No. 11/17	Gopal Singh Rajpurohit S/o Sh. Raju Singh Rajpurohit	RSRTC
24.	Pre-Litigation Case No. 12/17	Hetram Sharma S/o Late Sh. Roopnarayan Sharma	RSRTC
25.	Pre-Litigation Case No. 13/17	Babulal S/o Sh. Laduram	RSRTC
26.	Pre-Litigation Case No. 14/17	Kamal Singh Chauhan S/o Late. Sh. Suraj Singh	RSRTC
27.	Pre-Litigation Case No. 15/17	Kishan Lal Sisodiya S/o Lt. Sh. Laxman Ram	RSRTC
28.	Pre-Litigation Case No. 16/17	Ram Chandra Singh S/o Sh. Girwar Singh	RSRTC
29.	Pre-Litigation Case No. 17/17	Jagdish Prasad Sharma S/o Lt. Sh. Jethmal	RSRTC

30.	Pre-Litigation Case No. 18/17	Mahendra Singh S/o Sh. Gopal Singh	RSRTC
31.	Pre-Litigation Case No. 19/17	Niranjan Lal Lakhera S/o Sh Hanuman Prasad	RSRTC
32.	Pre-Litigation Case No. 20/17	Puran Singh S/o Shri Chunni Lal	RSRTC
33.	Pre-Litigation Case No. 21/17	Dilip Singh S/o Gopal Singh	RSRTC
34.	Pre-Litigation Case No. 22/17	Laxman Singh S/o Shri Devi Singh	RSRTC
35.	Pre-Litigation Case No. 23/17	Virendra Kumar Joshi S/o Sh. Ram Dayal Joshi	RSRTC
36.	Pre-Litigation Case No. 24/17	Kailash Chand Pareek S/o Sh Jagdish Prasad	RSRTC
37.	Pre-Litigation Case No. 25/17	Harish Prasad Saxena S/o Sh. Mahaveer Prasad	RSRTC
38.	Pre-Litigation Case No. 26/17	Bharat Singh Rathor S/o Late Sh. Shyar Singh	RSRTC
39.	Pre-Litigation Case No. 27/17	Hanuman Singh Rathore S/o Late Sh. Chhagan Singh	RSRTC
40.	Pre-Litigation Case No. 28/17	Ravi Prakash Arya S/o Sh Seva Ram	RSRTC
41.	Pre-Litigation Case No. 29/17	Ramjilal S/o Sh Jain Narayan	RSRTC
42.	Pre-Litigation Case No. 30/17	Abdul Rasid S/o Sh. Suja Khan	RSRTC

By Order,

 25.1.17  
Secretary,

Rajasthan High Court Legal Services Committee,  
Jaipur